

**SHRI P. RAMACHANDRAN:** Yes, Sir. Government will take all necessary steps to see that the unions are recognised based on their membership. If it has not been done in the past, it will be done in the future.

**SHRI AMRIT NAHATA:** He asked whether recognition will be given based on ballot, not on verification of membership.

**SHRI P. RAMACHANDRAN:** That is also one of the questions that is being considered.

**SHRI SAUGATA ROY:** May I know whether the Bharatiya Mazdoor Sangh or the trade unions belonging to any other constituents of the Janata Party are seeking recognition in the Jharia coal fields? Has the minister satisfied himself that the INTUC and AITUC which are already recognised and established unions in the coalfield are not having a majority of the workers with them?

**SHRI P. RAMACHANDRAN:** This is a question for future action and we will definitely go into the question and see whether the unions can be recognised.

**SHRI SAUGATA ROY:** I would like to know whether any unions belonging to any constituents of Janata Party are seeking recognition in Jharia coalfields like the Bharatiya Mazdoor Sangh.

**SHRI P. RAMACHANDRAN:** We have no information in that respect, but these unions will be recognised based on the membership and if that is not done correctly in future it will be done correctly.

**बौधरी बलबीर सिंह :** क्या मंत्री महोदय बतलायेंगे कि इस बारे में सरकार की क्या पालिसी है कि एक ट्रेड यूनियन में एक ही यूनियन बननी चाहिए ? इसके लिए सरकार क्या कार्यवाही करना चाहती है ?

**SHRI P. RAMACHANDRAN:** This is a policy question which has reference to the Labour Ministry. I suppose the Labour Minister will look into this.

### Energy produced from Hydro Power

\*247. **SHRI P. RAJAGOPAL NAIDU:** Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware that energy produced from hydro power is not stable; and

(b) if so, alternative arrangements contemplated to meet the power shortage?

**THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN):** (a) and (b). A statement is laid on the Table of the House.

### Statement

(a) and (b). The output from a hydro-electric project is designed taking into account the availability of water and the operating head. As hydrological conditions vary from year to year, the hydro stations as a rule are designed to generate power on the basis of 90 per cent dependability. The output from hydro-electric stations can however vary to make available additional generation in good years when water availability exceeds planned conditions. Generation is also subject to the manner of operation of reservoirs in the case of storage-based hydro stations.

If the overall performance of hydro-electric stations is judged against the designed potential then, by and large, the performance of hydro-electric power stations in the country has been satisfactory. But, in hydro stations which are run of the river type or which do not have the flexibility of a carry-over storage, there will be fluctuations in energy output depending on additional availability of water in excess of what had been planned.

In planning for power development, an optimum hydro-thermal mix is considered desirable taking into account the load pattern and the system requirements, and this aspect is always kept in view.

**SHRI P. RAJAGOPAL NAIDU:** I want to know whether the Government is going to propose an atomic energy plant in Andhra Pradesh?

**SHRI P. RAMACHANDRAN:** There is no proposal under consideration. But the question has to be put to the Prime Minister.

**SHRI P. RAJAGOPAL NAIDU:** I also want to know whether a super thermal station is going to be installed at Ramagundam or Vijayawada.

**SHRI P. RAMACHANDRAN:** It is under the consideration of the Government.

**PROF. A. K. AMIN:** This question of stable or unstable production of energy is creating a lot of disturbance in the country. I would like to know whether the Government is thinking of evolving a countrywide grid with respect to electricity so that the question of surplus and deficit can be solved and the question of stable and unstable production can be solved.

**SHRI P. RAMACHANDRAN:** Yes. The policy of the Government is to evolve a national grid and as soon as it is evolved, probably this problem can be solved.

**SHRIMATI PARVATHI KRISHNAN:** The Minister has just stated that the Government is considering the policy of a national grid. I would like to know whether in considering this policy adequate protection will be given to tariff rates in different States. Secondly I would also like to know from the hon. Minister whether in view of the power shortage that is perennially there in my State Tamil Nadu, what steps are being taken to speed up commissioning of the Kalpakkam atomic energy plant.

**SHRI P. RAMACHANDRAN:** Steps are being taken to ease the power situation in the southern region also and towards that end only a third unit in Tuticorin and another unit in Neyveli are being processed in the Department and with regard to the atomic power station, I think the question has to be addressed to the Prime Minister.

**SHRIMATI PARVATHI KRISHNAN:** You have not answered the question about the protection of tariff rates in the context of the national grid.

**SHRI P. RAMACHANDRAN:** That has to be done by the State Governments. They have to take into consideration the cost of production of energy and also evolve a tariff policy.

**SHRIMATI PARVATHI KRISHNAN:** Sir, the Prime Minister can answer my other question, as he is here.

**MR. SPEAKER:** The Prime Minister cannot answer the question off-hand.

**SHRI A. C. GEORGE:** Sir, it is a well-known fact that Kerala has got great potentialities for hydro-electric power and right now only one-third of its potentialities are being exploited. There is a proposal to generate the cheaper hydro-electric power in the Silent Valley project and the clearance of the Planning Commission or almost every department has been given. But in spite of that, on the plea of some wild life preservation or something like that, that ambitious project is being stalled. In view of the shortage of electricity in the southern grid will the hon. Minister assure this House that the obstacle for the Silent Valley project proposal is cleared and the project is expedited?

**SHRI P. RAMACHANDRAN:** At the moment I don't have information about the Silent Valley project. But if a separate question is put I will try to answer.

श्री श्रीरंग प्रसाद : बिहार राज्य में दामो-  
दर बेली कारपोरेशन जो पानी से बिजली  
का उत्पादन करता है क्या जितना उत्पा-  
दन उसे करना था उतना कर रहा है ?

SHRI P. RAMACHANDRAN: For the  
information of the hon. Member, I  
would say that DVC hydro is generat-  
ing more than the designed potential.

विधान सभा के चुनावों में हुई हिंसक  
घटनाएं

\* 248. श्री निहार लास्कर :

डा० लक्ष्मीनारायण पांडेय :

क्या गृह मंत्री यह बताने की कृपा करेंगे  
कि :

(क) गत विधान सभा के चुनावों  
के दौरान किन-किन स्थानों पर हिंसक  
घटनाएँ हुई ;

(ख) राज्य वार कितने कार्यकर्ता  
मारे गये तथा घायल हुए ; और

(ग) इन हिंसक घटनाओं के संबंध  
में क्या कार्यवाही की गई है ?

गृह मंत्री (श्री चरण सिंह) : (क) और

(ख) विवरण सदन के पटल पर रखा जाता  
है [ग्रन्थालय म रखा गया। बेसिए संख्या  
एल टी 553/77]

(ग) मामले दर्ज किये गये हैं और  
जांच पड़ताल की जा रही है।

SHRI NIHAR LASKAR: It is really  
tragic to find that in almost all the  
States—and especially in Bihar and  
Madhya Pradesh—so many people had  
to lose their lives, because they wanted  
to exercise their democratic rights.  
Particularly about Bihar, can you give  
details as to the categories to which  
these 30 people who were killed, be-  
longed? (Interruption)

MR. SPEAKER: Order now.

SHRI NIHAR LASKAR: I want to  
know whether they belonged only to  
the weaker sections of the society.

SHRI CHARAN SINGH: The ques-  
tion asked was about the number of  
places where the incidents took place,  
and the number of workers killed or  
injured; and thirdly, what action is  
being taken. I have given these an-  
swers.

SHRI NIHAR LASKAR: I would  
like specifically to know this: out of  
these 30 people, how many belonged to  
the weaker communities—particularly  
to the Harijan community.

SHRI CHARAN SINGH: I do not  
have this information.

SHRI NIHAR LASKAR: Has it come  
to the notice of the hon. Home Minister  
that in a particular place, it has been  
found that weaker sections particu-  
larly have been prevented from exercis-  
ing their franchise? If so, is the govern-  
ment thinking of putting an end to  
such corrupt practices in future?

MR. SPEAKER: Protection is pro-  
vided to everybody according to the cir-  
cumstances of the case. There is no  
question of weaker sections or of  
stronger sections where crime is con-  
cerned.

श्री शिव नारायण : मैं सरकार से  
जानना चाहता हूँ कि जो मर गये हैं  
क्या उन को कोई कम्पेन्सेशन सरकार देगी ?

श्री चरण सिंह : जी नहीं। कम्पेन्सेशन  
का कोई सवाल नहीं उठता।

SHRI K. MALLANNA: There are  
about 12 States; and the number of  
injured is 823, and the number killed  
39. The inference is that there was  
no law and order in these States. What  
is the reaction of the Government to  
this?